

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3363**  
TO BE ANSWERED ON 12.07.2019

**UNTIMELY DEATH OF CHILDREN**

+3363. SHRI SUDHAKAR TUKARAM SHRANGARE:  
SHRI RAVI KISHAN:  
SHRI P.P. CHAUDHARY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the rate of untimely death of children in the age group of 0-10 years during the last 10 years, State/UT-wise including Uttar Pradesh and Maharashtra;
- (b) whether death rate of children has increased over the years and if so, the details thereof and the reasons therefor, State-wise;
- (c) the efforts made by the Government to check or avoid the untimely deaths of children during the last five years; and
- (d) the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (d) The State/UT-wise data indicating the Infant Mortality Rate (IMR) per 1000 live births during 2005-2017, as captured through Sample Registration System (SRS), is at **Annexure-I**. The State/UT-wise data indicating the total accidental death of children (below 14 years) during 2006-2015 is at **Annexure-II**. The increase/decrease in the death rate of children is indicated in the annexed statements.

The Ministry of Women and Child Development (MWCD) has legislated various child centric Acts such as the Commissions for Protection of Child Rights Act (CPCR) 2005, Protection of Children from Sexual Offences (POCSO) Act, 2012 and the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act) for protection and promotion of child rights. While the JJ Act, 2015 ensures the safety, security, dignity and well-being of children, the POCSO Act, 2012 as a special law focusses on protection of children from sexual abuse and exploitation.

The Government has taken various steps, under the National Health Mission, for improving child health practices and for reducing child mortality which includes promotion of Institutional deliveries through cash incentive under Janani Suraksha Yojana (JSY) and Janani Shishu Suraksha Karyakaram (JSSK), promotion of appropriate Infant and Young Child Feeding (IYCF) practices, implementation of Universal Immunization Programme (UIP) wherein vaccination to children is provided against life threatening diseases such as Tuberculosis, Diphtheria, Pertussis, Polio, Tetanus, Hepatitis B, Measles, Rubella, Pneumonia and Meningitis caused by Haemophilus Influenzae B and setting up of Nutrition Rehabilitation Centres (NRCs) at public health facilities to treat and manage the children with Severe Acute Malnutrition (SAM) admitted with medical complications.

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**Statement Referred To In Part (a) to (d) of Reply To Lok Sabha Un-Starred Question No.3363 For Answer On 12.07.2019 Raised By Shri Sudhakar Tukaram Shrangare, Shri Ravi Kishan, Shri P.P. Chaudhary Regarding 'Untimely Death of Children' indicating State/UT-wise trend of Infant Mortality Rate (IMR) per 1000 live births, SRS**

S. N.	States	Infant Mortality Rate (SRS)												
		2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017
	<b>ALL INDIA</b>	<b>58</b>	<b>57</b>	<b>55</b>	<b>53</b>	<b>50</b>	<b>47</b>	<b>44</b>	<b>42</b>	<b>40</b>	<b>39</b>	<b>37</b>	<b>34</b>	<b>33</b>
1	Andhra Pradesh	57	56	54	52	49	46	43	41	39	39	37	34	32
2	A&N Islands	27	31	34	31	27	25	23	24	24	22	20	16	14
3	Arunachal Pradesh	37	40	37	32	32	31	32	33	32	30	30	36	42
4	Assam	68	67	66	64	61	58	55	55	54	49	47	44	44
5	Bihar	61	60	58	56	52	48	44	43	42	42	42	38	35
6	Chandigarh	19	23	27	28	25	22	20	20	21	23	21	14	14
7	Chhattisgarh	63	61	59	57	54	51	48	47	46	43	41	39	38
8	D&N Haveli	42	35	34	34	37	38	35	33	31	26	21	17	13
9	Daman & Diu	28	28	27	31	24	23	22	22	20	18	18	19	17
10	Delhi	35	37	36	35	33	30	28	25	24	20	18	18	16
11	Goa	16	15	13	10	11	10	11	10	9	10	9	8	9
12	Gujarat	54	53	52	50	48	44	41	38	36	35	33	30	30
13	Haryana	60	57	55	54	51	48	44	42	41	36	36	33	30
14	Himachal Pradesh	49	50	47	44	45	40	38	36	35	32	28	25	22
15	J & K	50	52	51	49	45	43	41	39	37	34	26	24	23
16	Jharkhand	50	49	48	46	44	42	39	38	37	34	32	29	29
17	Karnataka	50	48	47	45	41	38	35	32	31	29	28	24	25
18	Kerala	14	15	13	12	12	13	12	12	12	12	12	10	10
19	Lakshadweep	22	25	24	31	25	25	24	24	24	20	20	19	20
20	Madhya Pradesh	76	74	72	70	67	62	59	56	54	52	50	47	47
21	Maharashtra	36	35	34	33	31	28	25	25	24	22	21	19	19
22	Manipur	13	11	12	14	16	14	11	10	10	11	9	11	12
23	Meghalaya	49	53	56	58	59	55	52	49	47	46	42	39	39
24	Mizoram	20	25	23	37	36	37	34	35	35	32	32	27	15
25	Nagaland	18	20	21	26	26	23	21	18	18	14	12	12	7
26	Odisha	75	73	71	69	65	61	57	53	51	49	46	44	41
27	Puducherry	28	28	25	25	22	22	19	17	17	14	11	10	11
28	Punjab	44	44	43	41	38	34	30	28	26	24	23	21	21
29	Rajasthan	68	67	65	63	59	55	52	49	47	46	43	41	38
30	Sikkim	30	33	34	33	34	30	26	24	22	19	18	16	12
31	Tamil Nadu	37	37	35	31	28	24	22	21	21	20	19	17	16
32	Telangana										35	34	31	29
33	Tripura	31	36	39	34	31	27	29	28	26	21	20	24	29
34	Uttar Pradesh	73	71	69	67	63	61	57	53	50	48	46	43	41
35	Uttarakhand	42	43	48	44	41	38	36	34	32	33	34	38	32
36	W. Bengal	38	38	37	35	33	31	32	32	31	28	26	25	24

## ANNEXURE-II

**Statement Referred To In Part (a) to (d) of Reply To Lok Sabha Un-Starred Question No.3363 For Answer On 12.07.2019 Raised By Shri Sudhakar Tukaram Shrangare, Shri Ravi Kishan, Shri P.P. Chaudhary Regarding 'Untimely Death of Children' indicating State/UT-wise total number of accidental deaths of children (below 14 years) during 2006-2015**

Sl. No.	State/UT	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015
1	Andhra Pradesh	1513	1471	1480	1404	1260	1247	1166	1300	462	572
2	Arunachal Pradesh	5	24	19	17	43	25	22	21	23	21
3	Assam	337	419	376	377	460	455	367	360	270	183
4	Bihar	587	848	1028	1057	927	1106	833	1107	603	600
5	Chhattisgarh	1469	1468	1314	1360	1375	1615	1304	1499	1460	1289
6	Goa	52	45	53	37	30	38	36	39	29	25
7	Gujarat	1184	1235	1294	1216	1418	1274	1319	1330	1321	1114
8	Haryana	437	466	456	444	421	466	451	461	600	464
9	Himachal Pradesh	87	110	144	107	130	124	129	112	93	119
10	Jammu & Kashmir	127	160	71	98	75	112	139	74	115	44
11	Jharkhand	352	343	267	351	317	312	367	322	435	173
12	Karnataka	1133	1232	1100	1417	1075	1127	951	1166	1039	885
13	Kerala	487	467	403	387	491	405	392	409	410	345
14	Madhya Pradesh	4132	3851	3933	3993	3973	4372	3734	4319	3829	3169
15	Maharashtra	3839	3444	3368	3339	3272	3091	3137	3588	3071	3070
16	Manipur	22	16	19	21	18	21	17	19	22	7
17	Meghalaya	24	44	55	88	42	95	29	45	59	38
18	Mizoram	11	7	27	13	19	34	34	34	16	9
19	Nagaland	0	4	10	4	0	3	9	7	2	3
20	Odisha	632	643	643	659	824	743	836	1174	637	404
21	Punjab	276	254	277	298	322	439	389	311	304	214
22	Rajasthan	1322	1360	1204	1123	1146	1152	1043	1132	1135	1043
23	Sikkim	12	5	1	19	7	18	17	6	19	13
24	Tamil Nadu	1128	994	1262	1173	1052	1048	1228	1145	1236	966
25	Telangana#									545	549
26	Tripura	46	89	43	47	57	40	46	52	95	44
27	Uttar Pradesh	2060	2247	2337	2180	2365	2679	2164	2362	1539	1529
28	Uttarakhand	64	78	112	151	180	189	115	106	51	57
29	West Bengal	571	952	1162	1104	1130	1231	1748	1417	965	544
30	A & N Islands	14	8	14	10	11	16	8	24	14	14
31	Chandigarh	20	22	25	35	20	25	8	20	15	14
32	D&N Haveli	24	28	16	17	16	8	12	7	15	11
33	Daman & Diu	3	2	6	11	6	2	4	6	3	6
34	Delhi UT	447	385	441	418	500	470	433	347	320	293
35	Lakshadweep	3	0	0	3	0	0	0	0	1	0
36	Puducherry	32	45	38	38	34	45	32	39	15	30
	<b>Total (All India)</b>	<b>22452</b>	<b>22766</b>	<b>22998</b>	<b>23016</b>	<b>23016</b>	<b>24027</b>	<b>22519</b>	<b>24360</b>	<b>20768</b>	<b>17861</b>
Source: 'Accidental Deaths and Suicides in India-2014' data as received from SCRBx/CID											
# newly carved State in 2014.											

